

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 114/MP/2018

Subject : Petition seeking issuance of consequential directions to the respondents for complying with the detailed operating procedure qua reserve shut-down of the Unit(s) of the 2x660 MW Mahatma Gandhi The ram Power Plant at Matenhali, District Jhajjar, Haryana.

Petitioner : Tata Power Delhi Distribution Limited

Respondents : Jhajjar Power Limited and other

Date of Hearing : 23.1.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Meet Malhotra, Senior Advocate, TPDDL
Ms. Molshree Bhatnagar, Advocate , TPDDL
Ms. Shefali Sobti TPDDL
Shri Karikey Tripathi, TPDDL
Shri Ramanuj Kumar, TPDDL
Shri Manpreet Lamba, TPDDL
Ms. Payal Modi , TPDDL
Shri Venkatesh Advocate, Advocate, TPTCL
Ms. Nishtha Kumar, Advocate, TPTCL
Shri Somesh Srivastava, Advocate, TPTCL
Shri M.G Ramachandran, Advocate, Haryana Discoms
Ms. Anushree Bardhan, Advocate, Haryana Discoms
Ms. Poorva Saigal, Advocate, Haryana Discoms
Shri Shubham Aryna, Advocate, Haryana Discoms
Ms. Kavita Parihar, NLDC

Record of Proceedings

Learned senior counsel for the Petitioner submitted that the Commission vide ROP for the hearing 25.7.2018 directed the Respondents to file their replies. However, the Respondent, Haryana SLDC has failed to file its reply so far. Learned counsel requested the Commission to issue fresh direction to SLDC Haryana to file its reply.

2. After hearing the learned senior counsel for the Petitioner, the Commission directed the SLDC Haryana to file its reply on affidavit, on or before, 8.2.2019 as last opportunity with an advance copy to the Petitioner who may file its rejoinder, if any, by

15.2.2019. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**